

Annexure - 6

Name of the Corporate Debtor : - Kambala Hospitality Private | Date of commencement of CIRP - 06.09.2022 | List of creditors as on 10.11.2022

List of Operational Creditors (Employees)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of Voting share					
1	Niranjan Kallamundkur	29-09-2022	9,39,245	-	Salary	Nil	Nil	No	-	Nil	Nil	-	9,39,245	Documents Awaited
2	*Nivruti Krishna Jaitekar	25-09-2022	-	-	-	Nil	Nil	No	-	Nil	Nil	-	-	Note mentioned below
Total			9,39,245	-	-	-	-	-	-	-	-	-	9,39,245	
*	Claimant Mr. Nivruti Krishna Jaitekar had submitted Claim Form D in his name. But it appears he is filing on behalf of all employees. Claim Amount and details of debt arised is not mentioned in his claim form Affidavit and authorised signatory is blank Have Infomed him to send correct Form E with proper details ,supportings and authority to be submitted													

